

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 3124
TO BE ANSWERED ON THE 13th DECEMBER, 2024

Jan Aushadhi Kendras in Nellore

3124. Shri Prabhakar Reddy Vemireddy:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of Jan Aushadhi Kendras opened in Nellore District of Andhra Pradesh during the last ten years, year-wise and Assembly Segment-wise;
- (b) whether it is true that only one JAK has been opened in Nellore since 2021-22, if so, the reasons therefor;
- (c) the details of demand/applications submitted for opening JAKs in Nellore;
- (d) whether there are any applications pending for clearance, if so, the timeline by which they are likely to be cleared; and
- (e) whether it is also true that some JAKs are non-functional, if so, the reasons therefor and steps taken/proposes to be taken to open the same?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)**

(a): Under Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), a total of 14,320 Jan Aushadhi Kendras (JAKs) have been opened till 30.11.2024 across the country, of which 9 JAKs have been opened during the last ten years in Nellore district of Andhra Pradesh. Financial Year- wise number of JAKs opened in Nellore district is as under: -

S. No.	Financial Year	No. of JAKs opened
1	2014-15	0
2	2015-16	0
3	2016-17	2
4	2017-18	1
5	2018-19	3
6	2019-20	0
7	2020-21	0
8	2021-22	0
9	2022-23	0
10	2023-24	3
Total		9

(b): Till 30.11.2024, 4 JAKs have been opened in Nellore district of Andhra Pradesh since 2021-22.

(c) & (d): During last one-year a total of 38 applications have been received for opening of JAKs in Nellore district of Andhra Pradesh, of which 23 applications have been approved. Out of 23 applications, 4 JAKs have already been opened and 19 applications have been given in-principle approval pending submission of drug license by the applicants. 15 applications were rejected on account of distance policy violation and incomplete documentation.

(e): Since the scheme is entrepreneur driven, sometimes some JAK become non-functional for reasons such as relocation, death of the allottee, poor business prospects etc. In cases of locational problems faced by entrepreneurs opportunity is given for change of location. On death of the allottee, transfer of ownership is allowed to any other family member subject to fulfilment of other conditions such as engagement of pharmacist.
